Further investigations are being carried out and the exact causes of the fire will be known only after the investigation is completed.

महा	राष्ट्र मे	र्ग ग्रामी	ण गुह हि	रमॉण प	रियोजनाम्र	Ť
	े के	लिए	वित्तीय	संहाय	ता	

	208.	श्री	बापूरावजी	मारुतरावजी
•		दे	दामुख :	•
-		श्री	गोविन्दराव	रामचन्द्र
- 0		:	म्हँसेकरः	

क्या वित्त तथा राजस्व ग्रौर बेंकिंग मन्तीयत बतानेकी क्रुपाकरेंगेकिः

(क) क्या भारतीय जीवन बीमा निगम ने 1976~77 के वर्ष के दौरान महाराष्ट्र में ग्रामीण गृह निर्माण परियोजनाओं के लिए कोई वित्तीय सहायता प्रदान की है; और

ं (ख) यदि हां, तो इस सम्बन्ध में ब्यौराक्या है ?

# Financial assistance for rural housing projects in Maharashtra

\*208. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: SHRI GOVINDRAO RAM-CHANDRA MHAISEKAR:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether the Life Insurance Corporation of India has provided any financial assistance for rural housing projects in Maharashtra during the year 1976-77; and

(b) if so, what are the details in ibis regard]?

t[] English translation.

वित्त तथा राजस्व ग्रौर बैंकिंग मन्त्री (श्री एच० एम० पटेल) : (क) ग्रौर (ख) एक विवरण सभा पटल पर रख दिया गया है।

## विवरण

Ϋ́.

वित्त वर्षे 1976-77 के दौरान जीवन वीमा निगम ढारा महाराष्ट्र सरकार और महाराय्ट्र कोधापरेटिव हाउसिंग फाइनेंस सोसाइटो लिमिटेड की विभिन्न सामाजिक ग्रावास योजनाम्नों के लिए कुल 1190 लाख रुपए के जो ऋण दिये गये उनका क्यौरा इस प्रकार है :---

(लाख रूपये)

ऋष का विवरण	वित्त वर्ष 1976-77 के दौरान दी गई ऋण की
<ol> <li>महाराष्ट्र सरकार</li> <li>2. महाराष्ट्र कोग्रापरे</li> </ol>	90.00 टिव
े हाउसिंग फाइनेंस स इटी लिमिटेड	
<b>जोड़</b> को दिस्टें से इन्हें से	

शहरी और ग्रामीण आवास योजनाओं के बीच ऋष्टों का वास्तविक विभाजन महाराष्ट्र राज्य सरकार और महाराष्ट्र कोग्रापरेटिव हाउ-सिंग फाइनैंस सोसाइटी ढारा इस प्रयोजन के लिए उनके ढारा निर्धारित प्राथमिकताओं के ग्रनुसार किया जाता है ।

महाराष्ट्र सरकार को उसकी विभिन्न सामाजिक ग्रावास योजनाओं के लिए वर्ष 1976--77 के दौरान दिये गये 90 लाख

# ,हपए के ऋण का योजनावार ब्यौरा इस प्रकार

हे :	-	r- :
योजना		रकम (लाख हपए)
(1) ग्रामीण आवास	परि-	- 24
योजना गत योजना		24.62
(2) निम्न आराय वर्गे अ	गवास	et
योजना	•	4.50
(3) मध्यम ग्राय वर्ग	<b>त्रावा</b> स	
योजना .		0.63
(4) भूमि ग्रभिग्रहण	<b>ग्र</b> ीर	
विकास योजना		10.72
(5) ग्राथिक रूप से क	मजोर	
े वर्गों और झौद्योगि	क काम-	
गारों के लिए ए		
ग्राथिक सहायता	प्राप्त	
आवास योजना		39.82
(6) गंदी बस्तियों	की	
सफाई की योजना		9.71
	ओड़	90,00

महाराष्ट्र कोग्रापरेटिव हाउसिंग हा (नेंस सोसाइटी लिमिटेड को इससे सम्बद्ध ग्रामीण क्षेत्रों की प्राथमिक सहकारी ग्रावास समितियों के लिए 1976-77 के दौरान दियें गये 1100 लाख रुपए के ऋण के ग्राइंटन के संबंध में सूचना जीवन बीमा निगम के पास तत्काल उगलब्ध नहीं है । इस संबंध में सुचना इकट्ठीकी जारही है ।

t[THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) A statement is laid on the Table of the House.

t[] English translation.

#### to Questions

# Statement

During the financial year 1976-77 total amount of loan disbursed by the LIC for financing the various social housing schemes of the Government of Maharashtra and the Maharashtra Co-operative Housing Finance Society Ltd. amounted to Rs. 1190 lakhs. Details thereof are given below: ----

### (Rupees in lakhs)

Particulars of loans	Loans disbursed during the financial year 1976-77
----------------------	--

I. Government of Maharashtra 90.00

Maharashtra Co-operative Housing Finance Society Ltd.	1100.00
TOTAL	1100.00

1190.00  $\mathbf{e}$ 

The actual apportionment of loans as between urban and rural housing schemes is done by the Maharashtra State Government and the Maharashtra Co-operative Housing Finance Society in accordance with the priorities laid down by them for the purpose.

The scheme-wise break-up of loan of Rs. 90 lakhs advanced to the Government of Maharashtra for their various social housing schemes for the year 1976-77 is as under:-

#### (Rupees in lakhs)

Scheme	Amount
(1) Village Housing Project Scheme	24.62
(2) Low Income Group Hous- ing Scheme	4.50
(3) Middle Income Group Housing Scheme	0.63
(4) Land acquisition and de- velopment scheme	10-72

(Rs.		

Scheme	Amount
(5) Integrated subsidised ho ing scheme for econom cally weaker section ar industrial workers.	å-
(6) Slum Clearance Scheme	. 9.71
TOTAL .	. 90.0 0

Information relating to the allocation of the loan of Rs. 1100 lakhs disbursed during 1976-77 to Maharashtra Co-operative Housing Finance Society Ltd., for financing the affiliated primary co-operative housing societies in rural areas is not readily available with the L.I.C. Information in this regard is being collected.]

#### Trade with Iraq

#### \*209. SHRI SWAISINGH SISODIA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI PRAKASH MEHROTRA:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO. OPERATION be pleased to state:

(a) the names of the commodities, proposed to be imported from, and exported to, Iraq during the current year;

(b) whether the trade gap between India and Iraq has widened in the recent years;

(c) if so, what are the reasons therefor; and

(d) what action Government pro. pose to take to bring about a balance in the trade between the two coun tries?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO OPERATION (SHRI MOHAN DHARIA): (a) to (d) A statement is laid on the Table of the House.

#### Statement

(a) The commodities likely to be imported by India from Iraq during the current year are petroleum, sulphur, dates and hides and skins. Items expected to be exported to Iraq are tea, coffee, rice, spices, tamarind, pickles, tobacco, jute goods, rubber and rubber products, including tyres and tubes, chemicals, engineering goods (including electrical and telecommunication equipment, bicycles and parts, fans and parts, refrigerators etc.), iron ore fines, timber products, mineral items etc.

(b) It is true that India's trade gap with Iraq has widened in recent years.

(c) The increase in the trade gap is mainly due to the increase in the quantity and value of imports of crude oil from Iraq.

(d) While it may be difficult to achieve an exact balance in the trade because of India's oil imports from Iraq, efforts are being made to in crease our exports to Iraq by measur es like dissemination of information about tenders to exporters, promotion of contacts between Indian exporters and Iraqi trading organisations, publi city through participation in trade fairs held in Iraq, visits by business dele gations to Iraq etc.

### Smuggling on the indo-Nepal Border and in the Coastal Areas

\*210. SHRI F. M. KHAN; Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether it is a fact that smuggl. ing activity is again on the increase on the Indo-Nepal border and in the coastal areas of Maharashtra **and** Karnataka;

(b) if so, what is the value of the smuggled goods seized from these areas from April to June, 1977; and

(c) whether Government have taken any concrete steps to check smuggl ing in these vulnerable areas?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No Sir, Reports received by the Government do not indicate that the smuggling activity